Territories (UTs) covering about 80 crore persons for receiving highly subsidized foodgrains under the Targeted Public Distribution System.

(b) to (d) There have been complaints about irregularities in the functioning of the Targeted Public Distribution System including leakage/diversion of foodgrains, foodgrains not reaching the intended beneficiaries, issuance of ration cards to ineligible persons, etc. in some States/regions in the country. PDS is operated under the joint responsibility of the Central and the State/UT Governments wherein the operational responsibilities for implementation of PDS within the State/UT rest with the State/UT Governments concerned. Therefore, as and when complaints are received by the Government from individuals and organizations as well as through press reports, these are sent to State/UT Governments concerned for inquiry and appropriate action.

Utilisation of subsidy amount under PDS

2320. SHRI TIRUCHI SIVA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- the actual amount allocated for the subsidies given under the PDS system (a) for 2019-20; and
- (b) the actual amount spent or utilised under the PDS in 2019-20, upto February, 2020?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) States are allocated food grains at subsidized rates under National Food Security Act, 2013 (NFSA) including Targeted Public Distribution Scheme (TPDS) and other Welfare Schemes. Difference between Economic Cost and Central Issue Price (CIP) at which foodgrains are issued to States are reimbursed to Food Corporation of India (FCI) as subsidy. In case of States which have adopted Decentralized Procurement Scheme (DCP), food subsidy is directly released to States by Government of India for quantity of food grains procured and distributed by them under TPDS, NFSA and other Welfare Schemes. The details of actual amount allocated and actual amount spent for subsidies given under the PDS system for 2019-20 (upto February, 2020) are as under:-

Unstarred Questions

(₹ in crore)

		(VIII CIOIC)	
Name of Scheme	Amount	Amount	
	Allocated		
	in Revised		
Est	imate 2019-20	2020)	
Food subsidy to Food Corporation of India	75000	119164.02*	
Food Subsidy to Decentralized Procurement (DCP) States	33508.35	32899.56	

[RAJYA SABHA]

Storage capacity of FCI

2321. SHRI AKHILESH PRASAD SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- the Total storage capacity available with Food Corporation of India (FCI) at present; and
- (b) the details of addition in storage capacity of FCI in the last five years, Statewise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) As on 31.01.2020, storage capacity available with Food Corporation of India (FCI) is 408.34 Lakh Metric Tonnes (LMT).

The State-wise and year-wise details of addition in storage capacity of FCI in the last five years and current year are given in the Statement.

Statement

State-wise and year-wise details of the storage capacity created for Central Pool Stocks

(Figures in LMT)

1.	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00
1	2	3	4	5	6	7	8	9
						31.01.2020)		
							(up to	
Sl. N	No. State/UT	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	Total

^{*} The Revised Estimate is ₹ 75000 crore subject to adjustment, as advised by Ministry of Finance.